

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 427  
IA/315/ND/2024, IA/1434/ND/2022 IN  
IB/2560/ND/2019

**IN THE MATTER OF:**

Redhex It Solutions Pvt Ltd	...	Applicant
Versus		
Macor Packaging Ltd	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 12.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Anand Prakash  
For the Respondent :  
For the Liquidator : Adv. Mohd Nazim Khan, Adv. Sushant Ukhal

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **13.05.2024**.

**Sd/-**  
**(Court Officer)**